

**Statement-I**

*The rates of user fee w.e.f from 25.01.2008 to 31.3.2008*

Rate of fee per vehicle per trip (in Rupees)

Sl. No.	Category of vehicle	For vehicles going to IGI Airport	For vehicles crossing the Toll Plaza at Border only	For vehicles crossing the Toll Plaza at Km. 42 only
1	Truck, 2 axle	33	49	62
2	Bus, 2 axle	33	49	62
3	Mini Bus	16	24	31
4	Light Commercial Vehicle	16	24	31
5	Car	11	16	21
6	Multi axle vehicle	33	49	62

**Statement-II**

*The rates of user fee w.e.f from 01.04.2010 to 31.03.2011*

Rate of fee per vehicle per trip (in Rupees)

Sl. No.	Category of vehicle	For vehicles going to IGI Airport	For vehicles crossing the Toll Plaza at Border only	For vehicles crossing the Toll Plaza at Km. 42 only
1	Truck, 2 axle	39	58	74
2	Bus, 2 axle	39	58	74
3	Mini Bus	20	29	36
4	Light Commercial Vehicle	20	29	36
5	Car	13	20	25
6	Multi axle vehicle	39	58	74

**Need for a underpass at Kherki, Daula Chowk on NH-8**

2713. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Union Government has received representations to construct vehicular underpass at Kherki, Daula Chowk on National Highway 8;

(b) if so, the details thereof;

(c) whether in the absence of vehicular underpass at Kherki, Daula Chowk on NH-8, a large number of innocent pedestrians of the adjoining villages have lost their lives while crossing the road in the past one year; and

(d) if so, the steps Union Government/NHAI proposes to take to construct underpass at Kherki, Daula Chowk in a time bound period?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. The Govt. has received representations from the local villagers to construct Vehicular Underpass at Kherki, Daula Chowk on NH-8.

(c) and (d) No, Sir. At Kherki, Daula Chowk (near Haldiram), there is already an existing pedestrian underpass. Consultant has also been appointed for feasibility study for construction of flyover at Kherki, Daula Chowk.

**Better package to those affected due to road widening**

2714. SHRI P. RAJEEV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry is planning any special rehabilitation packages while widening the National Highways in the States like Kerala where the population density is high;

(b) whether the Ministry is planning any alternative mechanism to ensure proper development in State like Kerala; and

(c) whether considering the high real estate value along the side of National Highways, is it possible to offer a better compensation package to those who are affected due to road widening?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) The matter is under consideration in the Ministry.

**Non-implementation of new permit scheme for truckers by States**

2715. SHRIMATI T. RATNA BAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: